

| आयकर अपीलीय अधिकरण न्यायपीठ, मुंबई |
IN THE INCOME TAX APPELLATE TRIBUNAL
"SMC" BENCH, MUMBAI

BEFORE SHRI NARENDRA KUMAR BILLAIYA, HON'BLE ACCOUNTANT MEMBER
&

SHRI RAHUL CHAUDHARY, HON'BLE JUDICIAL MEMBER

I.T.A. No. 1512/Mum/2024

Assessment Year: 2019-20

Lintas Employees Family Planning, Assistance Trust, Mumbai 13 th Floor, Express Towers Nariman Point Mumbai - 400021 [PAN: AAATL0322N]	Vs	Centralized Processing Centre, Income Tax Department, Bengaluru
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अपीलार्थी/ (Appellant)		प्रत्यर्थी/ (Respondent)
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Assessee by :	Shri Prakash Jotwani, A/R
Revenue by :	Shri R.R. Makwana, Sr. D/R

सुनवाई की तारीख/Date of Hearing : 10/07/2024
घोषणा की तारीख /Date of Pronouncement: 10/07/2024

आदेश/ORDER

PER NARENDRA KUMAR BILLAIYA, AM:

This appeal by the assessee is preferred against the order dt. 22/06/2023, by NFAC, Delhi, pertaining to Assessment Year 2019-20.

2. At the very outset, the Id. Counsel for the assessee brought to our notice that appeal in ITA No. 1462/Mum/2024, has been filed physically and has been heard by the Tribunal on 27/06/2024. Therefore, the present appeal which has been filed electronically should be treated as infructuous and accordingly dismissed.

3. We find force in the contention of the Id. Counsel for the assessee. This Tribunal on 27/06/2024 in 'A' Bench, has heard the

appeal of the assessee in ITA No. 1462/Mum/2024 for AY 2019-20. The present appeal being a duplicate appeal is treated as infructuous and dismissed as withdrawn.

4. In the result, appeal of the assessee is dismissed.

Order pronounced in the Court on 10th July, 2024 at Mumbai.

(RAHUL CHAUDHARY)
JUDICIAL MEMBER

(NARENDRA KUMAR BILLAIYA)
ACCOUNTANT MEMBER

Mumbai, Dated 10/07/2024

SR SRP

आदेश की प्रतिलिपि □ ग्रेषित/Copy of the Order forwarded to :

1. □ पीलार्डी / The Appellant
2. प्रत्यर्थी / The Respondent
3. संबंधित आयकर आयुक्त / Concerned Pr. CIT
4. आयकर आयुक्त (□ पील) / The CIT(A)-
5. विभागीय प्रतिनिधि , आयकर अपीलीय अधिकरण, मुंबई /DR,ITAT, Mumbai,
6. गार्ड फाई/ Guard file.

आदेशानुसार/ BY ORDER,
TRUE COPY

Assistant Registrar
आयकर अपीलीय अधिकरण
ITAT, Mumbai

1. Date of Dictation 10/07/2024
2. Date on which the typed order is placed before the dictating Member 10/07/2024
3. Date on which the order came back to Sr. PS.....
4. Date on which the file goes to the Bench Clerk.....
5. Date on which the file goes to the O.S.....
6. Date on dispatch of the order.....